

Prohibition on Mineral Oil Use

9008. SHRI NARSINGRAO SURYA-WANSHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to prohibit use of mineral oil in any form in food articles except where such addition is specially permitted in accordance with the standards laid down under the Prevention of Food Adulteration Rules;

(b) if so, the details thereof; and

(c) whether the Prevention of Food Adulteration Rules are also to be amended?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) and (c). Draft Rules were issued in the Official Gazette No. 3(E) dated 2nd January, 1990 inviting comments from public to introduce a separate sub-rule 44AAA in the Prevention of Food Adulteration Rules, 1955 prohibiting the Sale or offer or expose for sale or have in his premises for the purpose of sale under any description, food articles which have been coated with mineral oil, except where the addition of mineral oil is permitted in accordance with the standards laid down in Appendix 'B'.

Demand for Packed Consumer Products

9009. SHRIMATI BASAVA RAJESWARI:
SHRI G.S. BASAVARAJ:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether there is a marked increase in the demand for packed consumer products;

(b) if so, the nature and extent of such increase; and

(c) the steps take to further improve the demand for such products, especially in Karnataka?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). Information to the extent available will be collected and laid on the Table of the House.

Food Poisoning Cases

9010. SHRIMATI BASAVA RAJESWARI:
SHRI R.N. RAKESH:
SHRI BANWARI LAL PUROHIT:

SHRI G.S. BASAVARAJ:
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether during the month of April, a number of food poisoning cases in various parts of the country were reported;

(b) if so, the details thereof; and

(c) the steps taken to check recurrence of such cases?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The information is being collected and will be laid on the table of the Sabha.

Seminar on Family welfare

9011. SHRIMATI BASAVA RAJESWARI:
SHRI BANWARI LAL PUROHIT:
SHRI PRATAPRAO B. BHOSALE:
SHRI G.S. BASAVARAJ:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a seminar on family welfare was held in New Delhi on 14 April, 1990;

(b) if so, the subjects discussed in the seminar;

(c) the main recommendations made at the seminar; and

(d) the follow-up action taken thereon?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). A National Seminar on Family Welfare was organised by the Indian Medical Association (IMA) at New Delhi on April 14-15, 1990. Some of the main recommendations are as below:

- (1) Family Welfare Programme should be a multi-pronged service oriented integrated approach. The Programme should encompass education, employment, improvement in status of women, poverty eradication, literacy improvement etc.
- (2) Family Welfare services should encompass total health care delivery with special emphasis on maternal care, nutrition and child welfare.
- (3) There should be greater emphasis on younger couples for spacing methods. For this purpose Oral Pill Programme should receive priority attention.
- (4) Wide range of Media should be made to motivate people in Family Welfare Programme especially use of Oral Pills.
- (5) Members of I.M.A. should have greater involvement in implementation of the Programme.

- (6) IMA should be given financial support and facilities to educate its members in Family Welfare activities through seminars etc.

The main recommendations of the Seminar already form a part of the Family Welfare Programme strategy. The Family Welfare Programme is conceived as a multi dimensional integrated approach and recognises the importance of "Beyond Family Planning" factors like female education, status of women, employment etc. as having vital bearing on fertility behaviour. Similarly Family Welfare services is conceived as a package which includes total health care delivery with special emphasis on maternal and child health care programme. Increased emphasis is also being given to cover younger couples for adoption of different spacing methods. All possible efforts are also being made to propagate increased use of Oral Pills. A multi-media communication strategy has been undertaken for popularising small family norm and acceptance of different spacing methods including use of oral Pills. Greater involvement of doctors belonging to IMA is sought to be achieved. Financial assistance and facilities are being made available to the IMA to train educate and motivate its members. It is the Government's endeavour to seek involvement of the IMA and its members in the implementation of the National Family Welfare Programme in pursuance of the policy of involving voluntary organisations and the community in a big way.

Supply to Fair Price Shops in Delhi

9012. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Fair Price Shop owners in Delhi particularly in the remote areas have been complaining since long about the poor